

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong _____ July, 2018.

No.HCM.II/148/2016-Estt/_____: In supersession of the order No. No.HCM.II/44/2016-Estt/1876 dated 8th June, 2016, Hon'ble the Chief Justice is pleased to re-constitute the Arrears Committee comprising Hon'ble Mr. Justice S.R.Sen .

The said Committee shall be assisted by the Registrar(Admn.)

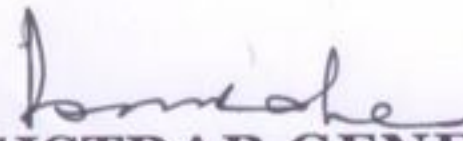
REGISTRAR GENERAL

Memo No. HCM.II/148/2016-Esst 14044A

Dated, 20th July, 2018.

Copy to :-

1. *The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The P.S. to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
3. *The Registrar(Admn.) High Court of Meghalaya, Shillong.*
4. ✓ *The System Analyst, High Court of Meghalaya, Shillong for uploading in the Official web-site.*
5. *Office File.*


REGISTRAR GENERAL